

F. No. J-11017/3/2021-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 30th December, 2021

ORDER

The President is pleased to engage **Shri Shivaprasad Shantanagoudar**, Advocate as Central Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Karnataka (PB) at Bengaluru, as shown below, for a period of three years with effect from the date of this orders or until further orders, whichever is earlier:

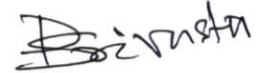
High Court of Karnataka (PB) at Bengaluru

Central Government Counsel

Name of Advocate	Contact details	Enrollment No.
Shri Shivaprasad Shantanagoudar	No. 302, Embassy Centre, Opposite Karnataka Film Chamber of Commerce, Crescent Road, Bangalore-560001 Mob: 9880415961 Email: advshivaprasadms@gmail.com	KAR/1960/2016

2. The terms & conditions for the above engagement will be governed by this Department's OM No. 26(02)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.




(R. K. Srivastava)

Joint Secretary & Legal Adviser

Copy to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat, Bengaluru.
3. The Registrar, High Court of Karnataka at Bengaluru.
4. Shri M. B. Nargund, Additional Solicitor General of India for Karnataka High Court, Bengaluru.
5. Shri Sudhir Singh Vijapur, Asst. SGI, Kalaburagi (Gulbarga) Bench of Karnataka High Court.
6. Shri Arun Dattatreya Joshi, Asst. SGI, Dharwad Bench of Karnataka High Court.
7. The Central Govt. counsel as above.
8. One copy of this order is uploaded on the website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial Section)

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